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Gujarat Appropriation Act, 1967

7 of 1967

[19 August 1967]

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SCHEDULE 1:- <u>SCHEDULE I</u>

Gujarat Appropriation Act, 1967

7 of 1967

[19 August 1967]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March 1968. It is hereby enacted in the Eighteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Appropriation Act, 1967.

2. Issue Of Rs. 1,85,94,18,046 Out Of The Consolidated Fund Of TheSlate Of Gujarat For The Year 1967-68:

From and out of the Consolidated Fund of the State of Gujarat, there may be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of one hundred and eighty five crores, ninety four lakhs, eighteen thousand and forty six rupees towards defraying the several charges which will come in course of payment during the financial year 1967-68 in respect of the services and purposes specified in column 2 of the Schedule, such sums being in addition to the sums included in the Gujarat Appropriation (Vote on Account) Act, 1967.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE I

(See sections 2 and 3)

Sr. No.	Services and purposes	Heads of Account		Sums not exceeding	•
			Voted by the	Charged on the Consolidated Fund	Total

			Legisla						
1	2	3	Assem	IDIY		4			
			Rs.			Rs.			Rs.
		A —	EXPEND	ITURE	ON REV	ENUE A	CCOUNT		
		G	General A	Admin	istration	Depart	ment		
1	State Legislature	18-Parliament, State/Union Territory Legislatures	5,00,0	000				5,0	00,000
2	General Administration	19-General Administration	13,29,4	400		5,95,6	00	19,	25,000
3	Pensions and Allowances	66-TerritoriaI and Political Pensions.	79,00	00				7'	9,000
4	Privy Purses and Allowances of Indian Rules.	67-Privy Purses and Allowances of Indian Rulers.	1,84,0	000				1,8	84,000
6	Other Revenue Expenditure pertaining to General Administration Department.	26- Miscelleneous Departments. 39- Miscellaueous	16,19,5	500				16,	19,500
То	tal, General Adn	ninistration Depa	rtment		37,11,90	0	5,95,6	00	43,07,500
	,			Financ	e Departr		5,55,6		.5,57,7555
6	Sales Tax	12-Sales Tax	41,13,0			11,00	00	41,	24,000
7	Interest on Debt and Other Obligations.	l6-Interest on Debt and other obligations.				6,02,67,		6,02	2,67,000
9	Finance Department.	19-General Administration.	42,03,0	000				42,	03,000
10	Other Revenue Expenditure pertaining to Finance Department.	13-Other Taxes and Duties. 26- Hiscellaneous Departments. 71- Miscellaneous	1,64,94	,000	31,33,700		1,96	5,27,700	
11	Pension and other Retirement Benefits.	65-Pensions and other Retirement Benefits.	1,17,46,	,000		13,87,0	000	1,31	.,32,000
	Total, Fina	nce department			3,66,55,0		647,98,	700	10,13,53,700
	T	1			Departm	ent		1	
12	Legal Department.	19-General Administration.		4,3	7,000				4,37,000
13	Administration of Justice.	Justice.			76,000		8,78,000		78,54,000
14	Other Revenue Expenditure pertaining to Legal	26-Miscellaneou 71-Miscellanious		7,1	2,000				7,12,000

	Total, Leg	al Department	81,25,0		90,03,
	T	1	blic Works Dep		ı
15	Interest on Debt and Other Obligations pertaining to the Public Works Department.	16-Interest on Debt and Other Obligations.	··	4,61,000	4,61,000
16	Public Works Department.	19-General Administration.	7,15,000		7,15,000
17 Irrigation and Navigation. 42-Multipurpose River Schemes. 43- Irrigation, Navigation and Embankment and Drainage Works (Commercial) 44— Irrigation, Navigation, Embankment and Drainage Works (Non-		Schemes. 43- Irrigation, Navigation and Embankment and Drainage Works (Commercial) 44— Irrigation, Navigation, Embankment and	5,29,36,000		5,29,36,0
18	Other Revenue Expenditure pertaining to Public Works Department.	26-MiscellaneouB Departments. 27- Seientific Departments. 71 -Miscellaneous.	49,02,000	14,000	49,16,00
19	Public Works	60-Public Works.	13,76,03,020	35,708	13,76,38,7
20	Ports and Pilotage.	53-Ports and Pilotage.	1,43,64,000	847	1,43,64,8
	Total-Public V	Vorks Department	21,05,20	,020 5,11,555	21,10,3
	 	i	Revenue Depar		
21	Land Revenue	9-Land Revenue.	61,20,000	58,34,200	1,19,54,2
22	Stamps and Registration.	14-Stamps. 15- Registration.	9,85,000		9,85,000
23	Interest on Debt and Other Obligations pertaining to Revenue Department.	16-Interest on Debt and Other Obligations.		3,49,000	3,49,000
Sr. No.	Services and purposes	Heads of Account	Sums	not exceeding-	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
24	Revenue Department.	19-General Administration.	89,52,000		89,62,00
	Dangs	33-A-D»ngs Districts.	78,64,000		78,64,00
25	District.			34,80,000	63,48,00

	Total, Reve	nue Department	2,67,89,	96,63,200	3,64,52
		Pancha	yats and Health	Department	·
28	Interest on Debt and Other Obligations pertaining to P. and H.D.	(sic)-Interest on Debt and Other Obligations.		36,000	36,000
29	Panchayats and Health Department.	19-General Administration.	7,66,000		7,66,000
30	Medical.	29-Medical.	3,63,92,000		3,63,92,0
31	Public Health.	30-Public Health.	3,95,02,000		3,95,02,0
32	Community Development Projects, National Extension Service and Local Development Works.	37-Community Development Projects, National Extension Service and Local Development Works.	2,51,43,000		2,51,43,0
33	Other Revenue Expenditure pertaining to Panchayats and Health Department.	26-Miecellaneous Departments. 34-Co- operation. 39- Miscellaneous Social and Developmental Organisations. 50- Public Works. 71- Miscellaneous. 78- Other - Miscellaneous Compensation and Assignments.	3,72,50,000	60,000	3,73,10,00
To	<u>l</u> tal. Panchavats	and Health Department	13,90,53	,000 96,000	13,91,49
			tion and Labour	· · · · · · · · · · · · · · · · · · ·	
34	State Excise Duties.	10-State Excise Duties.	8,66,000		8,66,000
33	Interest on Debt and Other Obligations pertaining to Education and Labour Department.	16-Interest on Debt and Other Obligations.		2,24,000	2,24,000
36	Education and Labour Department.	19-General Administration.	4,21,000		4,21,000
37	Education.	28-Education.	14,83,23,000	635	14,83,23,6
38	Labour and Employment and Miscellaneous.	33-Labour and Employment. 11- Miscellaneous.	69,71,000	9,510	69,80,51
39	Other Revenue Expenditure pertaining to Education and Labour	27-Scientific Departments. 31- Agriculture. 34-Co- opcration. 35- Industries. 39- Miscellaneous Social	1,39,41,000		1,39,41,0

	Department.	and Developme	ntal						
To	tal, Education a	nd Labour Depart	tment		17,05,22	,000	2,34,1	45	17,07,56,145
		-		Hom	ne Depart	ment			
40	Taxes on Vehicles and Other Taxes and Duties pertaining to Home Department.	11-Taxes on Vel 13-Other Taxes Duties.		1,90),28,000				1,90,28,000
41	Home Department.	19-General Administration.		16,	78,000				15,78,000
42	Jails	22-Jails.		25,	93,000				25,93,000
43	Police.	23-Police.		5,95	5,30,210		6,000		5,95,36,210
44	Other Revenue Expenditure pertaining to Home Department.	26-Miscellaneou Departments. 39 Miscellaneous So and Development Organisations. 7 Miscellaneous.	9- ocial ntal	25,	36,000				25,36,000
45	Expenditure connected with the National Emergency.	78-A-Expenditur connected with t National Emerge	he	7	0,000				70,000
	Total Hom	ne Department			8,53,35,	210	6,000)	8,53,41,210
		Ir	ndustrial	, Mine	es and Pov	ver Depar	tment		
40	Other Taxes & Duties pertaining to I.M. and P. Department.	13-Other Taxes Duties.	and	2,	19,000				2,19,000
47	Industries, Mines and Power Department.	19-General Administration.		2,	79,000				2,79,000
48	Industries.	35-Industries.	85,06,	000					86,08,000
40	Stationery and Printing.	68-Stationory and printing.	87,45,	000					87,45,000
50	Miscellaneous Expenditure pertaining to I.M. and P. Department.	71- Miscellaneous.	73,55,	000					73,55,000
	•	es, Mines and Pow partment	/er	2,51	1,04,000				2,51,04,000

	Agriculture and Co-operation Department								
51	Interest on Debt and Other Obligations pertaining to Agriculture and Co-operation Department.	16-Interest on Debt and Other Obligations.		5,99,000	5,99,000				
52	Agriculture and Cooperation Department.	19-General Administration.	4,05,000	·	4,05,000				
53	Aariculture.	31-Aariculture.	3.63.38.500		3.63.38.500				

	, 1g. 100.100.	0 ± 7 (g) (00,00,00	5,05,50,500		0,00,00,000
54	Animal Husbandry.	33-Animal Husbandry.	1,30,65,500		1,30,65,500
55	Co-operation.	34—Co- operation.	92,15,400	16	92,15,416
56	Industries.	35-Industries.	30,17,000		30,17,000
57	Forest.	70-Forest.	77,35,500		77,35,500
58	Other Revenue Expenditure pertaining to Agriculture and Cooperation Department.	9-Land Revenue. 28- Miscellaneous Departments. 27-Scientific Departments. 30- Miscellaneous Social and Developmental Organisations. 71-	2,88,000		2,88,000
To	 tal, Agriculture ar	Miscellaneous. Ind Co-operation	7,00,64,90	00 6,99,016	7,06,63,916
	Departm	•			
			Civil Supplies De	partment	
59	Civil Supplies Department.	19-General Administration.	1,22,000		1,22,000
60	Supplies and Disposals.	25-Supplies and Disposals	78,000	:	78,000
61	Miscellaneous Departments	26- Miacellaneous Departments.	46,48,000		46,48,000
	Total, Civil	Supplies Department	48,48,000		48,48,000
	Gujarat Legislature	Secretariat			
	Parliament and State Legislatures.	18-Parliament State/Union Territory Legislatures.	9,22,000	14,000	9,36,000
Tota	al, Gujarat Legisla	ture Secretariat	9,22,000	14,000	9,36,000
To	otal, A-Expenditur Accour		78,15,50,030	7,73,96,216	85,89,46,246
		В—ЕХ	PENDITURE ON CA	APITAL ACCOUNT	
		-	Finance Depar	rtment	-
63	Payment of Commuted value of pensions.	120-Payment of Commuted Value of Pensions.	1,01,000	93,000	1,94,000
	Total, Finance D	epartment	1,01,000	93,000	1,94,000
			Public Works De	partment	
64	Capital Outlay on Irrigation and Navigation.	98- Capita1outlay on Multipurpose River Schemes. 99- Capital Outlay on Irrigation, Navigation, Embankment and Drainage	9,33,10,000		9,33,10,000

65	Capital Outlay	works (Commercial). 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- commercial).	1,16,000		1,16,000
03	on Electricity Schemes.	Outlay on Electricity Schemes.	1,10,000		1,10,000
66	Capital Outlay on Public Works.	103-Capital Outlay on Public Works.	5,26,35,000		5,26,35,000
67	Expenditure oil Capital for Gujarat.	107- Expenditure on Capital for Gujarat.	2,71,07,000		2,71,07,000
68	Capital Outlay on Ports.	110-Capital Outlay on Ports.	87,82,000		87,82,000
Т	otal, Public Work	s Department	18,19,50,000		18,19,50,000
69	Compensation to Landholders.	92-Payment of Compensation to Landholders etc., on the abolition of Jamindary System.	10,44,000		10,44,000
70	Capital Outlay on other works pertaining to Revenue Department.	100-Capital Outlay on other works.	35,000	29,000	64,000
	Total, Revenue [Department	10,79,000	29,000	11,08,000
Par	nchayats and Hea	lth Department			
71	Capital Outlay on Public Health and Irrigation, Navigation, etc.	94-Capital Outlay on Improvement of Public Health. 100- Capital Outlay on Irrigation, Navigation Embankment and Drainage Works (Non- Commercial).	55,60,000		55,60,000
	Total, Panchayats Departm		55,60,000		55,60,000
Ed	ucation and Labo				
72	Capital Outlay on Industrial and Economic Development.	96-Capital Outlay on Industrial and Economic Development.	5,000		5,000
	Total, Education Departm		5,000		5,000

	Industries, Mines				
'3	Capital Outlay on Industrial and Economic Development.	96-Capital Outlay on Industrial and Economic Development.	1,45,13,000		1,45,13,000
To	tal, Industries, M Departm	nent	1,45,13,000		1,45,13,000
			ture and Co-opera	ition Department	
74	Capital Outlay on Agriculture.	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	29,000		29,000
75	Capital Outlay on Industrial and Economic Development.	96-Capital Outlay on Industrial and Economic Development.	2,71,89,000		2,71,89,000
76	Capital Outlay on other works pertaining to Agriculture and Cooperation Department.	109-Capital Outlay on other Works.	3,31,000		3,31,000
77	Capital Outlay on Forests.	119-Capital Outlay on Forests.	56,23,500		55,23,600
78	Capital Outlay on Schemes of Government Trading pertaining to Agriculture and Co-operation Department.	124-Capital Outlay on Schemes of Government Trading.	10,52,24,000		10,52,24,000
Tot	al, Agriculture ar Departm		13,82,96,500		13,82,96,500
			Civil Supplies Dep	partment	<u> </u>
79	Capital Outlay on Schemes of Government Trading pertaining to Civil Supplies Department.	124-Capital Outlay on Scheme of Government Trading.	42,65,21,000	12,000	42,65,33,000
T	otal, Civil Supplie	l s Department	42,65,21,000	12,000	42,65,33,000
	otal-B-Expenditu accour	ire on Capital	76,80,25,500	1,34,000	76,81,59,500
(C-EXPENDITURE HEAD	UNDER DEBT			
		Ge	neral Administration	n Department	·
30	Q-Loans and Advances pertaining to General Administration Department.	Q-Loans and Advances by State Government	2,03,000		2,03,000
	Total. General Ac	lministration	2.03.000		2.03.000

	Departm	nent	_,~~,~~		_,,,,,,,,
	<u> Берагиі</u>	ient	Finance Depart	ment	1
81	Public Debt- Permanent Debt.	O-Public Debt- Permanent Debt.		36,01,000	36,01,000
82	Public Debt- Loans from the Central Government.	O-Public Debt- Loans from the Central Government.		8,02,88,000	8,02,88,000
83	Loans and Advances etc.	Q-Loans and Advances by State Government.	7,21,000		7,21,000
84	Inter State Settlement	R-Inter State Settlement		2,42,44,000	2,42,44,000
	Total, Finance D	Department	7,21,000	10,81,33,000	10,88,54,000
	Public Works D	epartment			
85	Loans and Advances pertaining to the Public Works Department.	Q-Loans and Advances by State Government	61,77,000	••	61,77,000
Т	otal, Public Work	s Department	61,77,000		61,77,000
			Revenue Depar	tment	
86	Public Debt in respect of Land Compensation Bonds.	O-Public Debt- Permanent Debt.		10,44,000	10,44,000
87	Loans and Advances pertaining to Revenue Department.	Q-Loans and Advances by State Government	1,01,00,000		1,01,00,000
	Total, Revenue I	Department	1,01,00,000	10,44,000	1,11,44,000
		Pa	nchayats and Health	Department	
88	Public Debt.	O-Public Debt- Other Loans.		34,000	34,000
	Loans and Advances pertaining to Panchayats and Health Department.	Q-Loans and Advances by State Government	26,14,000		26,14,000
	Total, Panchayat		26,14,000	34,000	26,48,000
	Departm				
	ucation and Labo	-			
90	Loans and Advances pertaining to Education and Labour Department.	Q-Loans and Advances by State Government.	41,85,000		41,85,000
	Total, Education Departm		41,85,000		41,85,000
	Home Depa	rtment			
95	Loans and Advances pertaining to	Q-Loans and Advances by State	1,00,000		1,00,000

	Home.	Government.			
Total, Home Department			1,00,000		1,00,000
		Indu	stries, Mines and Po	wer Department	
91	Public Debt.	O-Public Debt- Others Loans		8,000	8,000
92	Loans and Advances pertaining to Industries, Mines and Power Department.	Q-Loans and Advances by State Government.	7,70,18,000		7,70,18,000
10	tal, Industries, M Departm		7,70,18,000	8,000	7,70,26,000
		Agric	ulture and Co-opera	ation Department	
93	Public Debt.	O-Public Debt.		26,07,000	26,07,000
94	Loans and Advances pertaining to Agriculture.	Q-Loans and Advances by State Government.	1,93,68,300		1,93,68,300
Tot	tal, Agriculture ar Departm	•	1,93,68,300	26,07,000	2,19,75,300
T	otal, C-Expenditu Head		12,04,86,300	11,18,26,000	23,23,12,300
	Grand T	otal	1,67,00,61,830	18,93,56,216	1,85,94,18,046